

## ORISSA HIGH COURT: CUTTACK

Notice No. XXXIII-02/2016- 11276 / Dated: 17.12.2016

### CANCELLATION NOTICE

It is hereby informed to all concerned that the e-Tender Notice No. XXXIII - 2/2016-10131, Dated: 15.11.2016 invited for "**Supply and Maintenance of 25 numbers of Laptops during onsite warranty of 5 years**" is hereby **cancelled** on the ground of technical ineligibility of bidder(s).

The Bidder(s) who participated in the tender is /are requested to visit State e-Procurement Portal <http://tendersodisha.gov.in> for more information.

  
Registrar (Judicial)  
High Court of Orissa, Cuttack